

Annexure-4

Name of the Corporate Debtor: Ansal Crown Infrabuild Pvt. Ltd.; Date of commencement of CIRP: 21/04/2023; List of creditors as on: 20/12/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | | | | | | | | | (Amount in Rs.) | |
|---------|-------------------------|----------------------------|--------------------|----------------------------|-----------------|-----------------------------|------------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|--|--|
| Sl. No. | Name of creditor | Details of claims received | | Details of claims admitted | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims not Admitted | Amount of claims under verification | Remarks, if any | |
| | | Date of Receipt | Amount claimed | Amount of claim Admitted | Nature of Claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | Ansal Buildwell Limited | 08-06-23 | 248,181,598 | 248,181,598 | Unsecured | - | YES | - | - | - | - | - | The CD is a subsidiary company of M/s Anssal Buildwell Limited, which has given loan to its subsidiary to meet its financial requirement for completion of the project, paying of salaries, taxes, statutory compliances, comply with court orders and any others and any other as required for running the business of the company. | |
| 2 | Ansal Buildwell Limited | 08-06-23 | 470,000,000 | - | Unsecured | 470,000,000 | YES | - | 60,889,690 | - | 409,110,310 | - | 1. The Financial Creditor had given the Corporate Guarantee against sanctioned loan amount of Rs. 47 crore out of which Rs. 10 Crore was disbursed. 2. The Corporate Guarantee was given at the time of sanctioned of Loan to its subsidiary M/sAnsal Crown Infrabuild Private Limited. | |
| | Total | | 718,181,598 | 248,181,598 | | | | | 60889690 | | | | | |